

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

107. C.P.(IB)-303(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: Enviro Home Solutions Private Limited

V/s.

Max Publicity & Communication Private Limited.

Appearance

For Petitioner : Adv. Piyush Raheja a/w. Adv. Kunal Parekh

For Respondent : Aniruth Purushothaman a/w Adv. Rajesh
Khandelwal, Adv. Rohit Patil i/b Juris Link
Advocates

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List this matter on **26.07. 2024** high on board.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Sanjeet---

Sd/-
LAKSHMI GURUNG
Member (Judicial)